

PENDENCY OF FAMILY COURT CASES IN ORISSA HIGH COURT BI-MONTHLY:- DECEMBER, 2025 & JANUARY, 2026				GRAND TOTAL	
Opening Balance as on 01.12.2025	Cases Instituted during the Months of December, 2025 & January, 2026	Cases Disposed of during the Months of December, 2025 & January, 2026	Total Pendency as on 31.01.2026	Total Cases Disposed of during the Months of December, 2025 & January, 2026 (Family Court + High Court)	Total Pendency as on 31.01.2026 (Family Court + High Court)
3936	272	140	4068	3431	37035

N.B :- The difference between the closing balance and opening balance i.e. increase or decrease in numbers of cases due to disposal, modification and restoration of cases reflected later on.